

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2011/1430/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Shri Amir Uddin Ahmed,  
District & Sessions Judge,  
Karbi Anglong, Diphu.

Dated Guwahati the 25<sup>th</sup> March 2019.

Sub: **Restricted Holiday.**

Ref:- Your letter No.DJKA/3268/2019 dtd. 19.03.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 18.03.2019, has been granted/rejected.

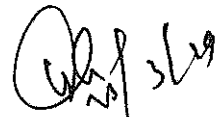
Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-119/2011/1431 / dated 25.03.19  
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

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